

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 37 OF 2016

Dated: 5th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s Lalpur Wind Energy Pvt. Ltd.

.... Appellant(s)

Vs.

**Karnataka Power Transmission Corporation Ltd.
& Ors.**

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri

Counsel for the Respondent(s)

: Mr. Sandeep Grover
Ms. Pankhuri Bhardwaj for R.2

ORDER

At the request of learned counsel for the parties, we release this matter from the caption 'part-heard' as it was heard for some time in the other bench.

With the consent of the parties this matter is taken up for hearing today.

We have heard learned counsel for the appellant for some time. List the matter for further hearing on **08.05.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**